

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/628/2024, IA (IBC)/651/2024 in Company Petition IB/10/2022
NAME OF THE COMPANY	Feno Plast Limited
NAME OF THE PETITIONER(S)	The Canara Bank Ltd
NAME OF THE RESPONDENT(S)	Feno Plast Limited
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/628/2024

Present: Ld. Counsel Ms. M. Vazra Laxmi for the Resolution Professional.
Ms. G. Kalpna, Resolution Professional.

It is stated by the Ld. Counsel for the Resolution Professional that counter has been e-filed. Let physical copy of the same be filed. **Matter is adjourned to 26.04.2024.**

IA (IBC)/651/2024

Present: Ld. Counsel Mr. DVAS Ravi Prasad for the Applicant.
Ld. Counsel Ms. M. Vazra Laxmi for the Resolution Professional.

For filing of counter, **matter is adjourned to 26.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)